

Annexure-8

Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 30th JUNE 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Reason	Amount of claim under verification	Reason	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
1	Jones Lang LaSalle Property Consultants (India) Private Limited	SAHAOC01	13-04-2021	1,10,00,000.00	1,10,00,000.00	Commission for arranging funds	No	No	No	NA	No	-	NA	0			Claim is in respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD name or not
2	HABITAT ARCHITECTS	SAHAOC02	16-04-2021	27,43,943.00	20,41,125.00	Architectural Consultancy	No	No	No	NA	No	7,02,818.00	Interest not admitted as there was no agreement for payment of interest	0			
3	RENNAISSANCE REALTY INC	SAHAOC03	19-04-2021	44,61,156.00		Settlement Agreement	No	No	No	NA	No	-		44,61,156.00	Clarification sought	Full Form B not attached	
4	RAKESH MEHRA	SAHAOC04	19-04-2021	5,62,122.00		Settlement Agreement	No	No	No	NA	No	-		5,62,122.00	Clarification sought	Only settlement agreement provided but not able to substantiate how the balance was due	
5	Ample Infrastructure Pvt Ltd	SAHAOC05	19-04-2021	13,89,618.00		Settlement Agreement	No	No	No	NA	No	-		13,89,618.00	Clarification sought	Only settlement agreement provided but not able to substantiate how the balance was due	
6	ET TU	SAHAOC06	21-04-2021	42,98,897.00	28,96,663.00	Creditor for Goods	No	No	No	NA	No	14,02,234.00		-			Claim updated on 9-5-21
7	GOBI ENTERPRISES PVT LTD	SAHAOC07	07-05-2021	59,76,694.00	46,22,744.88	Manpower Supply for Security	No	No	No	NA	No	13,53,949.12		-			Further differences in invoices reasons required
8	EMPLOYEES STATE INSURANCE CORPORATION	SAHAOC08	17-06-2021	84,795.00	84,795.00	ESI due	No	No	No	NA	No	-		-			
9	UDIT JAIN	SAHAOC09	26-06-2021	3,42,058.00	3,42,058.00	Raw Material	No	No	No	NA	No	-		-			
10	ANSHUMAN JAIN HUF	SAHAOC10	28-06-2021	63,14,126.00		Consultancy Charges	No	No	No	NA	No	-		63,14,126.00	Reply Awaited		
11	AKHILESH JAIN	SAHAOC11	28-06-2021	90,07,320.00		Consultancy Charges	No	No	No	NA	No	-		90,07,320.00	Reply Awaited		
12	ADITI JAIN	SAHAOC12	28-06-2021	88,00,930.00		Consultancy Charges	No	No	No	NA	No	-		88,00,930.00	Reply Awaited		
13	PUJA NAYYAR	SAHAOC13	29-06-2021	46,72,401.00		Consultancy Charges	No	No	No	NA	No	-		46,72,401.00	Reply Awaited		
14	ME COMPOSITE INTERNATIONAL	SAHAOC14	30-06-2021	39,83,371.00		Settlement Agreement	No	No	No	NA	No	-		39,83,371.00	Reply Awaited		
15	KUSUM JAIN	SAHAOC15	30-06-2021	85,41,423.00		Consultancy Charges	No	No	No	NA	No	-		85,41,423.00	Reply Awaited		
16	MUKESH JAIN	SAHAOC16	30-06-2021	1,00,94,410.00		Consultancy Charges	No	No	No	NA	No	-		1,00,94,410.00	Reply Awaited		
17	SIDDHARTH JAIN	SAHAOC17	30-06-2021	62,11,945.00		Consultancy Charges	No	No	No	NA	No	-		62,11,945.00	Reply Awaited		
TOTAL				8,84,85,209.00	2,09,87,385.88							34,59,001.12		6,40,38,822.00			